

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)No.450/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th February 2018, 10.30 A.M

Name of the Company		Tega Industries Limited.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	S.K. TIWARI, Advocate	2. Applicant	<i>S.K. Tiwari</i> 05/2/18.
2.	Pratik Baid, C.A		
3.	TIA IN LA Dy. Director	o/o RD (ER) Ministry of Corporate Affairs	<i>5.2.18</i>

ORDER

Ld. Counsel for the petitioner and the Dy. Director from the O/o. the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

Heard. Reserved for order.

Sd
(Jinan K.R.)
Member (J)